

**Shops-cum-flats in Kidwai Nagar
Delhi**

1489. **Shri Muhammed Elias:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that shops-cum-flats have been constructed and completed in Kidwai Nagar, Delhi;

(b) if so, number of shops and flats constructed;

(c) the number of them allotted;

(d) if not, the stall holders of which road berm will be allotted these shops and flats in Kidwai Nagar;

(e) the authority responsible for allotting these shops and flats; and

(f) when will these shops and flats be allotted?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) Yes.

(b) 98 shops and 16 flats.

(c) None so far; steps are being taken to allot them.

(d) to (f). No decision has yet been taken.

Export of Onions

1490. **Shri Jadhav:** Will the Minister of Commerce and Industry be pleased to state what quota was allotted to the Private Merchants and the Co-operative Societies and allied bodies to export onions in the year 1958-59 and 1959-60 so far?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

	Trade	Co-operative Societies
	Tons	
1958-59	60,150	Licensed freely
1959-60	74,000	Licensed freely.

Indianisation of Foreign Firms

1491. { **Shri Ram Krichan Gupta:**
Shri Basumatari:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 11 on the 3rd August, 1959 and state:

(a) whether the discussions with the representatives of foreign firms for Indianisation of those firms and plantations has been concluded; and

(b) if so, the result thereof?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Further discussions with the Associated Chambers of Commerce have taken place. Certain proposals and views have been put forward and some further data have also been supplied. These are under consideration.

12.15 hrs.

PAPERS LAID ON THE TABLE

TREATMENT OF INDIAN POLICE PATROL PARTY CAPTURED BY CHINESE TROOPS

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I had promised to lay on the Table certain papers in connection with the treatment of Indian prisoners by the Chinese authorities in Ladakh.

I beg to lay on the Table a copy of each of the following papers exchanged between the Governments of India and China regarding the treatment of the Indian police patrol party captured by the Chinese troops at Chang Chenmo Valley on the 21st October, 1959:

- (1) Unofficial memorandum of the Chinese Government, 14th November, 1959.
- (2) Note of the Indian Government, 24th November, 1959.
- (3) Note of the Chinese Government, 28th November, 1959.